

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.215 of 2014

Dated : 13th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Vaayu (India) Power Corporation Pvt. Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s) : Ms. Meghana Aggarwal

ORDER

Ms. Meghana Aggarwal, Learned Counsel for the Respondent submits that Vakalatnama has been filed. Reply to be filed on or before 14.11.2014 after serving copy on the other side.

Post the matter on **14.11.2014.**

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson